

- (2) "I have the honour to inform you that Shri J. Rameshwar Rao and Shri R. Surender Reddy, Members of Lok Sabha, are convicted for defying the prohibitory orders and sentenced to four days' simple imprisonment to-day."

SHRI HEM BARUA (Mangaldai): Why was there prohibitory order?

MR. SPEAKER: Prohibitory order is a prohibitory order.

SHRI HEM BARUA: Why was it imposed there.

DR. RAM SUBHAG SINGH (Buxar): Yesterday, my information is that this prohibitory order was imposed there not only yesterday but it is there for the last one year and some times it is removed and it is promulgated again according to the convenience of the Government, I had yesterday pointed out on the floor of the House that this Government uses its officers to create confusion in the elections to the Committees. There also it is their Government which is functioning and unnecessarily got two of our Members arrested and they could not cast their votes to the election to the Committees.

13.26 hrs.

ESTIMATES COMMITTEE

MINUTES

SHRI THIRUMALA RAO (Kakinada): I beg to lay on the Table Minutes of the sittings of the Estimates Committee relating to the following Reports:—

- (1) Hundred and nineteenth Report on the Ministry of Railways-Diesel Locomotive Works, Varanasi.
- (2) Hundred and twenty-first Report on the Ministry of Supply Directorate General of Supplies and Disposals (Supplies Wing).
- (3) Hundred and twenty-sixth Report on the Ministry of Petroleum and Chemicals and Mines and Metals (Department of Mines and Metals)-Geological Survey of India.

COMMITTEE ON PUBLIC UNDERTAKINGS

(i) MINUTES

SHRI M. B. RANA (Broach): I beg to lay on the Table Minutes of the sittings of the Committee on Public Undertakings relating to the following Reports:—

- (1) Sixty-eight Report on Bokaro Steel Limited.
- (2) Sixty-ninth Report on Air India.

(ii) STATEMENT SHOWING REPLIES TO RECOMMENDATIONS CONTAINED IN FORTY-EIGHTH REPORT

SHRI M. B. RANA: I beg to lay on the Table a Statement showing replies to recommendations included in Chapter V of the Forty-eight Report of the Committee on Public Undertakings which were not furnished by Government in time for inclusion in the Report.

MR. SPEAKER: Shri Madhu Limaye is absent. Next item.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-SECOND REPORT

SHRI SWELL (Autonomous Districts): I beg to present the Sixty-second Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

HUNDRED AND TWENTY-FIRST, HUNDRED AND TWENTY-SECOND, HUNDRED AND TWENTY-SIXTH AND HUNDRED AND TWENTY-SEVENTH REPORTS.

SHRI THIRUMALA RAO (Kakinada): I beg to present the following Reports of the Estimates Committee:—

- (1) Hundred and twenty-first Report on the Ministry of Supply-Directorate General of Supplies and Disposals (Supplies Wing).

[Shri Thirumala Rao]

- (2) Hundred and twenty-second Report on the Ministry of Parliamentary Affairs Shipping and Transport-Border Roads.
- (3) Hundred and twenty-sixth Report (Hindi and English versions) on the Ministry of Petroleum and Chemicals and Mines and Metals (Department of Mines and Metals)—Geological Survey of India.
- (4) Hundred and twenty-seventh Report on the Ministry of Petroleum and Chemicals and Mines and Metals (Department of Mines and Metals)—Indian Bureau of Mines.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND EIGHTH, HUNDRED AND NINTH, HUNDRED AND THIRTEENTH, HUNDRED AND FOURTEENTH, HUNDRED AND SEVENTEENTH AND HUNDRED AND NINETEENTH REPORTS

श्री अटल बिहारी वाजपेयी (बलरामपुर): अध्यक्ष महोदय, मैं लोक लेखा समिति के निम्नलिखित प्रतिवेदन प्रस्तुत करता हूँ:-

(1) निर्माण, आवास तथा नगरीय विकास विभाग से सम्बन्धित लेखा-परीक्षा प्रतिवेदन (सिविल), 1969 के बारे में 108वां प्रतिवेदन ।

(2) खाद्य विभाग तथा कृषि विभाग से सम्बन्धित विनियोग लेखे (सिविल), 1967-68 और लेखा-परीक्षा प्रतिवेदन (सिविल), 1969 के बारे में 109वां प्रतिवेदन ।

(3) नौवहन तथा परिवहन-मंत्रालय से सम्बन्धित विनियोग लेखे (सिविल), 1967-68 तथा लेखा-परीक्षा प्रतिवेदन (सिविल), 1969 और कलकत्ता, बम्बई पत्तन न्यासों के वर्ष 1963-64 से 1967-68 तथा कौचीन पत्तन न्यास के वर्ष 1964-65 से

1967-68 तक के लेखापरीक्षा प्रतिवेदनों के बारे में 113वां प्रतिवेदन ।

(4) शिक्षा तथा युवक सेवा मंत्रालय से सम्बन्धित विनियोग लेखे (सिविल), 1967-68 और लेखा-परीक्षा प्रतिवेदन (सिविल), 1969 तथा विश्वविद्यालय अनुदान आयोग के वर्ष 1966-67 और 1967-68 के लेखापरीक्षा प्रतिवेदनों के बारे में 114वां प्रतिवेदन ।

(5) प्रत्यक्ष करों से सम्बन्धित राजस्व प्राप्ति से सम्बन्धी लेखापरीक्षा प्रतिवेदन (सिविल), 1969 के अध्याय 4 और 5 के बारे में 117वां प्रतिवेदन ।

(6) विनियोग लेखे (प्रतिरक्षा सेवाएं), 1967-68 तथा लेखापरीक्षा प्रतिवेदन (प्रतिरक्षा सेवाएं), 1969 के बारे में 119वां प्रतिवेदन ।

COMMITTEE ON PUBLIC UNDERTAKINGS

SIXTY-EIGHTH AND SIXTY-NINTH
REPORTS

SHRI M. B. RANA (Broach): I beg to present the following Reports of the Committee on Public Undertakings:-

- (1) Sixty-eighth Report on Bokaro Steel Limited.
- (2) Sixty-ninth Report on Air India.

COMMITTEE ON SUBORDINATE LEGISLATION

FIFTH-REPORT

SHRI N. K. SANGHI (Jodhpur): I beg to present the Fifth Report of the Committee on Subordinate Legislation.